

यशी क्षेत्रों का बड़े पैमाने पर विकास किये जाने के कारण रामकृष्णपुरम में पानी की सप्लाई को 5 बजे प्रातः से 9 बजे प्रातः तथा 5 बजे सायं से 9 बजे सायं तक करना पड़ा।

(ग) इस वर्ष गरमियों में पानी की मांग की पूर्ति के पश्चात दिल्ली नगर निगम का जल पूर्ति एवं मल निष्कासन उपक्रम रामकृष्णपुरम में पानी की सप्लाई को बढ़ाने के लिए प्रयत्न करेगा।

पलवल के निकट जलाशय का निर्माण

7976. श्री महापाल सिंह : क्या स्वास्थ्य परिषद नियोजन एवं नगर विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार पीने के पानी के बारे में दक्षिण दिल्ली के निवासियों को होने वाली कठिनाइयों को दूर करने के लिये पलवल के निकट जलाशय बनाने की एक योजना पर विचार कर रही है; और

(ख) यदि हां, तो उक्त जलाशय का निर्माण कब तक आरम्भ हो जायेगा ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मन्त्रालय में उपमन्त्री (श्री डॉ० सू० मूर्ति) : (क) जी हां। हरियाणा राज्य के गुड़गांव जिले में वल्लभगढ़ के निकट घोज तथा कोट में जलपूर्ति के लिए जलाशय बनाने संबंधी एक योजना पर विचार किया जा रहा है।

(ख) इस समय यह योजना परीक्षाधीन है। इस योजना के मंजूर हो जाने के पश्चात ही जलाशय के निर्माण के बारे में बतलाया जा सकेगा।

Extension of C. G. H. S. Scheme

7977. SHRI S. M. BANERJEE : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state.

(a) whether the C. G. H. S. is likely to be extended to some other Departments like Defence throughout the country; and

(b) if so, from which month and year ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The Central Government Health Scheme at present covers all employees including the Defence Department except Armed Forces personnel. The scheme at present operates only in Delhi and Bombay. While in Delhi Defence civilian personnel are covered, such personnel are not covered under the scheme in Bombay.

U. S. Aid After Chinese Aggression

7978 SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether USA Promised financial aid of Rs 235 crores to India during and after Chinese aggression ;

(b) if so, whether only a sum of Rs. 17 crores has been actually paid; and

(c) if so, the reasons for the same ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). If the question refers to Economic Assistance from USA, the answer to part (a) is in the negative and parts (b) and (c) do not arise.

If it refers to military assistance, attention is invited to data furnished by the Minister of Defence in the Lok Sabha in reply to Starred Question No. 518 dated 29th November, 1965. The reason for the shortfall in utilisation is due to change in the U. S. Government's policy subsequent to September, 1965.

Withdrawal of Arrears of Dearness Allowance By Central Government Employees

7979. SHRI S. M. BANERJEE :
SHRI MEETHA LAL MEENA :
SHRI AJMAL KHAN :
SHRI K. M. Koushik :
SHRI K. M. ABRAHAM :

Will the Minister of FINANCE be pleased to state;

(a) whether Government have issued orders for the withdrawal of dearness allowance arrears of last year by Govern-

ments servant which were credited to their G. P. F. accounts; and

(b) if not, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir. Instructions in regard to the mode of withdrawal of arrears of dearness allowance relating to the period from 1.2.67 to 31.8.67, which were held in deposit, in cases where employees choose to withdraw the same, were issued on 8.4.58.

(b) Does not arise.

Barauni Oil Refinery

7980. SHRI KAMESHWER SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government's attention has been drawn towards the unfair ratio of employment at Barauni Oil Refinery of the local population of North Monghyr;

(b) if so, the reasons therefor ; and

(c) the total number of people employed from North Monghyr District category-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.

(c) Records of this nature are not being kept as these are not required for refinery operation and the information required is not therefore available.

Assam-Barauni Pipe Line

*7981. SHRI KAMESHWAR SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Government have ordered to check the places from where leakage are possible in the pipeline from Assam to Barauni, when it passes through the northern part of Monghyr District ;

(b) if so, the time of completion of the probe ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) to (c). No, Sir. The Nahorkatiya-Barauni pipeline has extensive telecontrol system and any leakage will be picked up by the Despatcher controlling the movement of crude oil. Hence it is not necessary to order any probe in respect of this pipeline.

अधिकारियों के निवास स्थान से टेलीफोन हटाना

7982. श्री रा० स्व० विद्यार्थी : क्या वित्त मंत्री 13 जुलाई, 1967 के अतारंकित प्रश्न संख्या 5575 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या उन अधिकारियों तथा अन्य सरकारी कर्मचारियों को छोड़कर जिसके पास टेलीफोन होना अत्यावश्यक समझा गया है सब अधिकारियों और सरकारी कर्मचारियों के निवास स्थानों से टेलीफोन हटाने के प्रश्न पर इस बीच विचार किया गया है; और

(ख) यदि हां, तो इस बारे में क्या निर्णय किया गया है ?

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी बेसाई) : (क) जी, हां।

(ख) सितम्बर 1967 में मंत्रालयों को आदेश जारी किये गये थे कि वे उप सचिवों तथा समकक्ष ओहदों से निम्न-पदीय अधिकारियों के घर के लिए मंजूर किये गये टेलीफोनों की समीक्षा करें तथा यह सुविधा केवल उन अधिकारियों तक सीमित रखें जिन्हें अपने फर्ज की जरूरत के कारण दफ्तर के समय से बाहर भी सरकारी काम करना होता है। इस समीक्षा के आधार पर आगे की कार्यवाही की जा रही है।

Draft Plan of Vasundhara Reservoir and Neeradi Barrage Scheme

7983. SHRI V. NARASIMHA RAO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Vasundhara Reservoir and Neeradi Barrage Scheme are proposed